SHRI A. K. ANTONY: We have given only one guideline to the Committee and that is: to recommend ways and means to increase the quantity of foodgrains to the really needy people of this country. Regarding allotment of fair price shops under the PDS; the Advisory Committee recommended that in future while allotting fair price shops women and Scheduled Castes and Scheduled Tribes should get priority. That is the decision. At present the PDS is universal. Everybody is entitled to get a ration card. But there are complaints, from many people. Every now and then we are examining. If we see that really needy people are not getting rations, we are taking steps to correct the situation.

SHRI VITHALRAO MADHAVRAO JIADHAV: What about people below poverty line?

MR. CHAIRMAN: He has anwsered that. Next Question.

## Supply of substandard foodgarins under PDS

. \*3. SHRI SATYA PRAKASH MALAVIYA:†

> SHRI MOHINDER SINGH LATHER:

Will the Minister of CIVIL SUP PLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether various State Governments have been complaining about the poor quality of foodgrains supplied to them under the Public Distributior System;
  - (b) if so, what are the details thereof;
- (c) whether any enquiry into the supply of poor quality of foodgrains to the States has been made by Government; and

(d) if so, what is the outcome thereof stating the measures taken by Government to ensure the supply of good quality of foodgrains to the States under PDS?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI A. K. ANTONY): (a) to (d) A statement is laid on the Table at the house.

## Statement

The Central Government issues rice and wheat conforming to specifications prescribed by the Government to State Governments and U.T. Administrations of the Public Distribution System (PDS). They are provided opportunity for inspection of stocks before actual delivery, and may reject such stocks as do not conform to the prescribed quality standards.

Though several State Governments have boen voicing a general concern about the quality of foodgrains at various meetings, no major complaints regarding bad quality of rice or wheat distdibuted through the Public Distribution System have been received by the Central Government from the State Governments JU.T. Administrations.

1992 to March, During April, 1993, a total quantity of 72.2 tonnes of wheat and 91.6 lakh tonnes of rice have been distributed to PDS. In a States/U.Ts. for vast operation of this magnitude a few shortcomings cannot be ruled out altogether. However, the Central Government requested the State Goverr.ments/UT Administrations to tighen supervision to ensure proper furictoning of the PDS. State Administrations have Governments/UT to set up village/ Fair been requested Price Shop level Vigilance Com-wittees of consumers for this purpose. They also take action under the Essential Commodities check Act to malpractices.

SHRI SATYA PRAKASH MALAVIYA: Sir, the Minister in his reply has

<sup>†</sup> The question was actually asked on the floor of the House by Shri Satya Prakash Malaviya.

said that there are certain State Governments which have "omplajned about the quality of foodgrains and they have been voicing a general concern about this. I want to know the names of the State Government which have complained and expressed their genera concern. What are the sjeclfic detaJis about their complaints??

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION WITH ADDITIONAL CHARGE OF THE MINISTER STATE IN THE MINISTRY OF COM MERGE (SHRI KAMALUDDIN AH-MED): The complaints are of general Whil'e discussing the whole system the State Government have just made but no specific remarks as such, ccmrilaint has dome to the Central Government from any State Government.

SHRI SATYA PRAKASH MALAVIYA: I wanted to know the name of the State Government which has shown its general concern. Which are those State Governewts?

SHRI KAMALUDDIN AHMED: As 1 submitted, this impression is given in the general discussion. When we aiscuss this in the PDS Advisory Council where the Ministers from all States are members, they just make a remark that the grains that they are getting are sometimes sub-standard or some such thing. But there is no specific complaint from any specific State Government. That is what I am submitting.

SHRI SATYA PRAKASH MALAVIYA: He has not answered my question.

SHRI CHATURANAN MISHRA: Arc there nameless States in India?

MR. CHAIRMAN: Second supplementary.

SHRI SATYA PRAKASH MALAVIYA; It is reported that the off-take of wheat by various States for the PDS has dropped dramatically since January this year. By May this year the State had lifted only 2.76 lakh tonnes o wheat which is substantially Power that the quantities lifted in May 1992 (6.32 lakh tonnes),

SHRI KAMALUDDIN AHMED: Sir I may also inform that the off-take o: foodgrains, particularly in the period that the hon. Member has mentioned, has come down: There might be two reasons for that. One is the overall' aviliability of foodgrains in the country and it is a fact that the procurement has gone up substantially because of the better availability of the foodgrains in the country. The second thing is, maybe the price also, because Tecettfly the procurement price has been increased. And last time the issue price also had been revised. We cannot say just exactly as to what the reasons are, but it is a fact that the offtake has been at the lower level.

श्री महेन्द्र सिंह लाठर: चेयरमेन सर, देखा यह गया है कि जो दूरदराङ के इलाके हैं बहां पहंचते-पहंचते ग्रमाज में इतनी मिलायट हो जाती है-कंकर, पत्थर, इतने मिलाये जाते हैं कि वह खाने के लायक नहीं रह जाता है। ग्रभी कल ही एक ग्राल पार्टी डेलीगेशन लहाख गया था। जब लोगों ने वहां पर उनसे मुलाकात की तो उन्होंने कम्प्लेंट की कि इतना गंदा राशन यहां डिपो से मिलता है कि जानवर भी नहीं खाते। सारे पार्टी मेम्बर थे। हमारे होम मिनिस्टर भी थे. सिंह साहब। जो मञाल मेरे काबिल दोस्त-जो पंजाब के हैं-ने उठाया था उसका जवाब नहीं मिला। जब किसान से प्रनाज लिया जाता है तो उसको साफ सुथरा करके, झरना लगाकर, हना में उड़ाकर, कई-कई बार झाड पोंछा लगाते हैं, फिर नीचे बिछाते हैं ग्रनाज को मंडियों के ग्रंदर। जब इतनी सफाई के साथ उसको किसान से लिया जाता है तो क्या सरकार ने कभी यह दरयाफ्त करने की कोशिश की कौन-सी स्टेज में कौन-से गोडाउन में या रास्ते में, ट्रांसपोर्ट में या किसी डिपो पर जाकर मिलावट होती है, ग्रीर सरकार का क्या कंट्रोल है इस मिलावट की रोकने के लिए ताकि खाने के लायक श्रनाज लि सके ...(व्यवधान)

जो दूरदराज के इलाके हैं क्या वहाँ पर इंस्पेक्शन करने के लिए सरकार ने कोई इंतजा किया है या ये सःरी जिम्मेनारी सिर्फ स्टेट गवर्नमेंट पर ही ्रीड देते हैं।

श्री कमालुद्दीन अहमद : जहां तक ग्रनाज को बात है, जैसा कि अभी बताया गया कि तकरीबन दो करोड़ टन अनाज प्रोक्योर होता है, स्टोर किया जाता है, फिर उसके बाद स्टेट्स को दिया जाता है। यह काम कोई नया काम नहीं है। पिछले कई वर्ष से, 30-40 वर्ष से फूड कारपो-रेशन यह काम करता ह्या रहा है। स्टेट्स को जब एलोकेशन किया जाता है तो स्टेट के नामीनेटेड एजेंट्स होते हैं। फुड कारपोरेशन किसी फेयर प्राइस शाप को या किसी और को, किसी प्राइवेट एजेंसी को यह माल नहीं देता है। सारा श्रनाज स्टेट के नामीनेटेड एजेंट्स जो होते हैं और जनरली तमाम स्टेट्स के जो सिविल सप्लाइज कारपोरेशंस हैं यह श्रनाज रिसीव करते हैं। ये, ग्रनाज रिसीव करने के बाद फिर इन टर्न अपनी स्टेट के ग्रंदर उसको तकसीम करते हैं ग्रीर यह सिस्टम भी तमाम स्टेट्स में कोई एक-सा सिस्टम नहीं है। हर स्टेट में जैमा कि उन्होंने ग्रयना सिस्टम लगा रखा है उस तरीके से डिस्ट्रिब्यूट करते हैं। फूड कारपोरेशन सिर्फ टिल रीहेंटली वेस्ट बेगाल में ग्रीर पार्टली केरल के एक हिस्से में एक होलसेल एजेंट के तीर पर स्टेट गवर्नमेंट से, कुछ उनको, डाइरेक्ट पी.डी.एस. की शाप्स को देता था। जहां यह डिस्टीब्यमन होता है उसके लिए कोई तरीका मकरेर है। दोनों, गेहं ब्रौर चावल के लिए स्टेंडर्ड म्कर्रर किए हए हैं। फुड एडल्ट्रेशन एक्ट के तहत जो स्टैंडर्ड भुकरेर किये गये हैं उनके तहत जितनी पाबंदियां लगाई गई हैं, ये जो रिसीविंग एजेंसी हैं, ये देखती हैं कि माल ठीक है कि नहीं। उनको यह ग्राजादी है कि माल ठीक नहीं है तो वे रिजैक्ट कर दें या उसको हटाकर रिप्लेस करवा दें। यह सारा श्ररेंजमेंट वहां पर मौजूद है।

## अगर कही स्टेट गवर्नमेंट के डिस्ट्रीक्यूशन में गडबड़ होती है तो धहा हो सकता है

SHRI SOMAPPA R. BOMMAI: Sir, whiJ<sub>e</sub> answering the question, the hon. Minister, Mr. Antony, has sai that the Government is spending about s. 3,000 crores as subsidy on the PDS and, because of the revamping, it has been increased and Government is not in a position to give any additional amount. That means the only way to have a solution is by increasing the prices of the articles which are being distributed through the PDS. Are you implementing the direction of the I.M.F. to withdraw subsidy by increasing the prices Of PDS anticles?

SHRI A. K. ANTONY: First of all, I did not say that the Government will not increusee a single pie more than Rs. 3,000 crores If needed, the Government will aga in increase the food subsidy. But the Government will not be able to increase the food subsidy to any amount. That is what I said

As far us the food subsidy is conern-ed, the Government is very committed. PDS and food subsidy are one of ithe priority items of this Government. Nobody went back on this commitment. Nobody can direct this Government *to* abandon the PDS and subsidies. We will continue with these.

SHRI SOMAPPA R BOMMAI; You have not withdrawn the subsidy, but increases the prices of these commodi-tie. itself is one way of withdrawing the subsidy,

MR CHAIRMAN: Question Hour is over.

## WRITTEN ANSWERS TO QUESTION

अस कानूमों में संशोधन किया जाना

\*4. श्रीमती सुषमा स्वराज : डा० जिनेन्द्र कुमार जैन :

क्या श्रम मंत्री यह बताने की कुपा करेंगे कि: